

Regarding Liquor policy in Andhra Pradesh

DR. C. M. RAMESH (ANAKAPALLE): In Andhra Pradesh, the liquor policy has been changed from 2019 to 2024. There has been a shift from private shops to Government shops. In a total of five years, more than Rs. 1 lakh crore sales have happened. All transactions have been done by cash. There is no single digital payment. All shops' employees also are on contract basis. In Andhra Pradesh, the last ... * Government was involved in a scam of Rs. 30,000 crore, which is 10 times bigger scam than the Delhi scam of Rs. 2,500 crore. ? (*Interruptions*)

SHRI P. V. MIDHUN REDDY (RAJAMPET): He is a TDP cover in BJP. He is not working for BJP. He is a TDP cover in BJP. He is talking this to get contracts from ...* ? (*Interruptions*)

HON. CHAIRPERSON : You will not mention any name who is not present in the House.

? (*Interruptions*)

SHRI P. V. MIDHUN REDDY: Sir, he is mentioning the name. ? (*Interruptions*)

HON. CHAIRPERSON: I have already given the ruling. He will not mention the name of a person who is not present in this House.

? (*Interruptions*)

SHRI P. V. MIDHUN REDDY: Sir, Mr. Ramesh is making vague allegations. There is no proof and substance. ? (*Interruptions*)

HON. CHAIRPERSON: I have given a ruling that he should not mention any name.

? (*Interruptions*)

SHRI P. V. MIDHUN REDDY: Just because we exposed the Margadarsi scam yesterday, they are doing this as a retaliation. The Margadarsi scam should be probed. This is my demand. The Margadarsi scam is a big scam. If Mr. Ramesh wants contracts, let him talk to ... *. He is making this allegation to get civil contracts. ? (*Interruptions*)

HON. CHAIRPERSON: This forum is not meant for State politics. Kindly do not engage yourselves.

? (*Interruptions*)